

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 132 of 2013 &
I.A. No.199 of 2013

Dated : 2nd July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Chemplast Sanmar Ltd. ... Appellant(s)

Versus

M/s. Cuddalore Powergen Corporation Ltd. & Ors. .. Respondent(s)

Counsel for the Appellant(s) : Mr. Vijay Narayan, Sr. Adv.
Mr. K.V. Mohan
Mr. T. Ravichandran

ORDER

Admit. Issue notice to the Respondents returnable on 31.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **31.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg